

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Enestee Engineering Ltd. Date of Commencement of Liquidation: 16-09-2020; List of Stakeholders as on Date: 21-02-2022; Name of IP: Mr. Atul Rajwadkar; Process Number: 1; Last 5 digit of registration number: 10321

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	00			NA
2	Liquidation costs incurred till date	0	0	0	0	0			NA
3	Secured financial creditors	5	1381519082.07	5	1381519082.07	0			Annexure 3
4	Unsecured financial creditors	1	89912612	15	134535293.78	00			Annexure 4
5	Operational creditors (Workmen)	30	7289285	30	2542815.96	0	0		Annexure 5
6	Operational creditors (Employees)	160	6649705	160	12130968.78	0	299675		Annexure 6
7	Operational creditors (Government Dues)	10	76237501	10	79511989				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	541	753491135.67	541	710420101.75		95104		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		747	2315099320.74	761	2320660251.34	0	394779	0	